

weaker sections and persons living in Jguggi Jhonparies during the last two years;

(b) the action taken by the Government thereon;

(c) whether the Government propose to get the matter investigated; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) Delhi Administration has reported that 11 such complaints were received against the officials.

(b) to (d). 6 complaints were found to be unsubstantiated and have been field. Remaining 5 cases are under investigation.

[English]

S & T Personnel in the Country

9152 SHRI SHARAD YADAV: Will the PRIME MINISTER be pleased to state:

(a) the number of scientific and technical persons employed in the country presently;

(b) the category-wise number of SC/ST employees amongst them; and

(c) the steps proposed to be taken during the Eighth Plan to ensure the due share of SCs/STs in scientific and technical sector?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI AMTI

MARGARET ALVA): (a) and (b). Scientific and technical personnel are employed in Central Government Departments, State Government, Public Sector Undertakings, attached and subordinate officers, Autonomous Institutions, Universities, R & D Organisations, Private Sector etc. They are also self-employed. The exact number is difficult to compute.

(c) Instructions already exist for reservation in recruitment and promotion in services for SC/ST and special drives are undertaken from time to time to fill the backlog, if any.

Cases with Vigilance Commission

9153. DR. KATIKESWAR PATRA: Will the PRIME MINISTER be pleased to state:

(a) the total number of cases received in the Commission (Vigilance) during the year 1989-90, 1990-91 and 1991-92;

(b) the number of cases investigated and disposed of?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI MARGARET ALVA): (a) and (b). The required information is enclosed as per statement.

STATEMENT

The record relating to the number of cases received in the Commission for advice and their disposal is maintained in the Commission on a yearly basis. The number of cases received under various categories in 1989, 1990 and 1991 and the number on 31.3.1992 is given below:-